GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION No. 5292 TO BE ANSWERED ON JULY 25, 2019

CELL FOR RAINWATER HARVESTING

No. 5292. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has issued guidelines to all local bodies working across the country to set up a cell for effective monitoring of rain water harvesting and revival of at least one water body in their respective areas;
- (b) if so, the details thereof; and
- (c) the efforts made by the Government to monitor the extent of ground water extraction and groundwater aquifer recharge?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (c): Ministry of Jal Shakti has launched Jal Shakti Abhiyan on 1st July, 2019 - a campaign for intensifying efforts for conservation, restoration, recharge and reuse of water. Ministry of Housing and Urban Affairs (MoHUA) has issued "Guidelines for Urban Water Conservation- Jal Shakti Abhiyan" to all the States/UTs on 29th June, 2019. As per the guidelines, Urban Local Bodies (ULBs) should constitute a Rain Water Harvesting Cell which will be responsible for effective monitoring of Rain Water Harvesting in the city. The cell shall monitor the extent of ground water extraction and ground water aquifer recharge and display the information at prominent locations for public awareness. Further, as per the guidelines, every city must initiate action to revive at least one water body during Jal Shakti Abhiyan. ULBs should identify all the water bodies in the city and select one for rejuvenation through public consultations.

Ministry of Housing and Urban Affairs have also issued Model Building Bye-Laws (MBBL), 2016 for the ULBs and Urban Development Authorities (UDAs) incorporating a chapter on Rain Water Harvesting which recommends establishment of Rain Water Harvesting Cell in ULBs.
